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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/156/2016 PETITION NUMBER : Gangotri Textiles Limited NAME OF THE PETITIONER(S) : M/s Jagannath Textile Company Limited & 5 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM K.S. Ranichanduan pis, Manjula Devi * } M. Ic. Preetha Counsel for Dotationer for ICSR & LO. R. ASHOKKUMAR Counsel for Respondents

Counsel for applicant in CA 174/2017 and CA 175/2017 present and reported ready for submitting arguments. Counsel for proposed R7 to R9 in CA 174/2017 prayed time for submitting arguments. Time extended at request. Put up on 05.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)